

IN THE HIGH COURT OF PUNJAB & HARYANA
AT CHANDIGARH

106

CRM-M-375-2023 (O&M)
Date of decision: 06.01.2023

GSPL INDIA GASNET LTD AND ANR

...Petitioner(s)

Versus

STATE OF PUNJAB AND OTHERS

...Respondent(s)

CORAM: HON'BLE MR. JUSTICE AMAN CHAUDHARY

Present : Mr. Bipan Ghai, Sr. Advocate with
Mr. Anupam Bhanot and Mr. Nikhil Ghai, Advocates
for the petitioners.

AMAN CHAUDHARY. J.

Present petition has been filed under Section 482 CrPC for issuance of a direction to the official respondents No.1 to 6 to provide reasonable security to the petitioners and other worker to perform the function of laying pipeline for the purpose of transporting natural gas as the per the authority given by the Ministry of Petroleum and Natural Gas, Government of India vide S.O. No.89(E) dated 04.01.2017.

Learned Senior counsel submits that the representation with regard to implementation of the order passed by Additional District Magistrate, Bathinda dated 09.11.2022, Annexure P-7, has already been submitted to respondent No.1 through email dated 23.12.2022, Annexure P-8, however, the same has yet not been acted upon. He further submits that the petitioners will be satisfied in case a direction is issued to the said respondent to look into the representation filed by

the petitioners and take action in terms of the order dated 09.11.2022, Annexure P-7 by deciding the same expeditiously in a time bound manner.

Notice of motion.

At the asking of the Court, Mr. Manipal Singh Atwal, DAG Punjab accepts notice on behalf of respondent-State and states that he has no objection to the prayer made above.

In view of the limited prayer made and without expressing any opinion on the merits of the case, this petition is disposed of with a direction to respondent No.1 to look into the representation filed by the petitioners with regard to the order dated 09.11.2022, Annexure P-7, passed by Additional District Magistrate, Bathinda and decide the same expeditiously, preferably within a period of 03 weeks from today, in accordance with law.

(AMAN CHAUDHARY)
JUDGE

January 06, 2023

M.Kamra/S.Sharma(syr)

Whether speaking/reasoned : *Yes/No*
Whether reportable : *Yes/No*